

## Assam Requisition And Control Of Vehicles (Amendment) Act, 1954

## 28 of 1954

#### [22 September 1954]

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# Assam Requisition And Control Of Vehicles (Amendment) Act, 1954

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PREAMBLE

An

Act

further to amend the Assam Requisition and Control of Vehicles Act, 1950.

WHEREASit is expedient further to amend the Assam Requisition and Control of Vehicles Act, 1950 (Assam Act XXXII of 1950), hereinafter called the Principal Act, for the purpose hereinafter appearing:--

It is hereby enacted in the Fifth year of our Republic as follows:--

#### 1. Short title, extent and commencement :-

(1) This Act may be called the Assam Requisition and Control of Vehicles (Amendment) Act, 1954.

(2) It shall have the like extent as the Principal Act.

(3) It shall come into force at once.

# **<u>2.</u>** Amendment of Section 1(3) of the Assam Act XXXII of 1950 :-

In sub-section (3) of Section 1 of the Principal Act, for the figures "1954" the figures "1955" shall be substituted.